

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

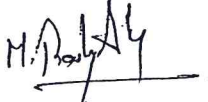

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 7/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	M. ROSHAN ATIA for Harishankar mani.	Respondent	
②	H. Kauthik Sehadri Suraj C	Counsel for Petitioner	

ORDER

Counsels for both the parties present, prayed for time for reporting the settlement between the parties. At request, time is enlarged. Put up on **13.03.2018 at 10.30 A.M.**

- 5b -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)